

ITEM NO.130
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No. 33/ALD/2022

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UNION OF INDIA THROUGH SFIO V/S WEBWORK TRADE LINKS PRIVATE LIMITED & ORS.
UNDER SECTION	SEC. 242(4), SEC 241 (2), SECTION 246, SECTION 339

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-
(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)